

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

31st July, 2020

NOTICE

In continuation to the Notices dated 1st June, 2020; 2nd June, 2020; 9th June, 2020, 26th June, 2020 and 13th July, 2020, it is notified for information of all the concerned that the cases listed before the National Consumer Disputes Redressal Commission from 4th August, 2020 to 31st August, 2020 for **conventional hearing (physical court hearing)** shall stand adjourned in the following manner:

Present date of hearing	New date of hearing
04.08.2020	15.10.2020
05.08.2020	16.10.2020
06.08.2020	19.10.2020
07.08.2020	20.10.2020
10.08.2020	21.10.2020
11.08.2020	22.10.2020
13.08.2020	23.10.2020
14.08.2020	26.10.2020
17.08.2020	27.10.2020
18.08.2020	28.10.2020
19.08.2020	29.10.2020
20.08.2020	02.11.2020
21.08.2020	03.11.2020
24.08.2020	04.11.2020
25.08.2020	05.11.2020
26.08.2020	06.11.2020
27.08.2020	09.11.2020
28.08.2020	10.11.2020
31.08.2020	11.11.2020

By Order



(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. The Deputy Registrar
2. AR (CC), AR(Listing), AR (FA), OSDs(RP)
3. Notice Board, NCDRC
4. SO (IT), with a request to upload the same on the website of NCDRC